

NOTICE

All concerned are hereby informed that w.e.f. **16th January, 2020** onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in the **2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.01.2020 (FRIDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 191 of 2020	Million Link (China) Investment Ltd. Vs. Impex Metal & Ferro Alloys Ltd. & Ors.	Vaibhav Mahajan	
2.	Comp. App. (AT) (Ins) No. 193 of 2020	Ashwani Setia Vs. Bhawani Industries Pvt Ltd.	Abhishek Anand	
3.	Comp. App. (AT) (Ins) No. 194 of 2020	Sunil S. Kakkad Vs. Atrium Infocomm Pvt Ltd & Anr.	Rajendra Beniwal	
4.	Comp. App. (AT) No. 22 of 2020	TDS Management Consultants Pvt. Ltd. Vs. Sunil Kumar Bansal & Ors.	Anil Kumar Aggarwal	
5.	Comp. App. (AT) No. 23 of 2020	Shivi Holdings Pvt. Ltd. & Anr. Vs. RHC Holdings Pvt. Ltd. & Ors.	Neeha Nagpal	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 387 of 2019	Oriental Bank of Commerce Vs. Ruchi Global Ltd. With	H.P Bhardwaj	K. Datta
7.	Comp. App. (AT) (Ins) No. 1251 of 2019	Arunkant Rai. Vs. Allahabad Bank & Anr.	Narendera M. Sharma	Anjali Sharma
8.	Comp. App. (AT) (Ins) No. 635 of 2019	Bank of Baroda. Vs. Sundaresh Bhatt RP of ABG Shipyard Ltd.	Raunak Dhillon	Satendra Rai
9.	Comp. App (AT) (Ins) No. 721 of 2019	Power2SME Pvt. Ltd. Vs. Uttam Strips Ltd. & Ors.	Pankaj Bhagat	Rakesh Kumar-R2 Shivankat Sharma- R3
10.	Comp. App. (AT) (Ins) No. 853 of 2019	Gursharan Singh. Vs. The State Trading Corporation of India Ltd. & Anr.	Naveen Kumar Chaudhary	Nikhil Verma Akash Srivastava- RP Devinder Arora-RP
11.	Comp. App. (AT) (Ins) No. 912-913 of 2019	Anamika Singh & Ors. Vs. Shinhan Bank & Ors.	Moni Cinmoy	Abhishek Puri-R1 Saurabh Kumar- R2 M.K. Pandey-R3
12.	Comp. App. (AT) (Ins) No. 1094 & 1140 of 2019	BCIL Yelahanka Projects LLP. Vs. Amit Chandrakant Shah & Ors.	Gautam Singh	Anjali Sharma-R1 Aanchal Tikmani- R2 to R4
13.	Comp. App. (AT) (Ins) No. 1129 of 2019	Genesis Club Ltd. Vs. Rohtas Projects Ltd. & Ors.	Prashant Kumar	Somya Jaitly-R2- R6 Mukesh Gupta- IRP
14.	Comp. App (AT) (Ins) No. 1183 of 2019	New Okhla Industrial Development Authority. Vs. Anand Sonbhadra.	Sourav Roy	Kanishk Khetan
15.	Comp. App. (AT) (Ins) No. 1207 of 2019	Vijaya Kumar Vs. Gopalsamy Ganesh Babu. Liquidator & Anr.	Kaushik N. Sharma	T. N. Durga-R1 T. Rai (ENP) Jitender Kumar (ICICI)
16.	Comp. App (AT) (Ins) No. 1274 of 2019	Sansing Ltd. Vs. APL Metals Ltd.	Nandivi Sharma	

17.	Comp. App. (AT) (Ins) No. 1370 of 2019	Chandralekha Construction Pvt. Ltd. Vs. Devi Industrial Engineers	Mukesh Rana	Ashan Ahmad-R1
18.	Comp. App. (AT) No. 355 of 2019	Sarada Prasad Rath Vs. Registrar of Companies, Odisha	Sameer Gupta	

Copy to: -

- 1. Notice Board**
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By Order

**-sd/-
Registrar**